

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF JUNE, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.25
CIVIL SUITS (COMM)	2439	18	0	2457
CIVIL ORIGINAL (COMM-IPD-TM)	959	0	0	959
CIVIL ORIGINAL (COMM-IPD-CR)	171	0	0	171
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	199	0	0	199
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	106	0	0	106
CIVIL APPEAL (COMM-IPD-CR)	10	0	0	10
CIVIL ORIGINAL (COMM-IPD-PAT)	50	0	0	50
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	3934	18	0	3952

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.25
CIVIL SUITS (COMM)	1358	4	0	1362
ORIGINAL MISC. PET. (I) (COMM)	256	18	6	268
ORIGINAL MISC. PET. (T) (COMM)	51	2	0	53
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	17	0	4	13
ORIGINAL MISC. PET. (COMM)	2378	2	1	2379
ORIGINAL MISC. PET. (ENF.) (COMM)	944	5	0	949
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	0	43
ARBITRATION APPEAL (COMM)	66	2	0	68
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	51	12	3	60
COUNTER CLAIMS (COMM)	176	0	0	176
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5340	46	14	5372